

**REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD DATED
11.07.2019 IN ORIGINAL APPLICATION No. 925 OF 2018 FILED BY
RAJ GOPAL SARDA, PRESIDENT, TANDUR CITIZENS WELFARE SOCIETY,
TANDUR, VIKARABAD DISTRICT.**

The Hon'ble NGT has taken the complaint made by Rajgopal Sarada, President, Tandur Citizens Welfare Society on air pollution in Tandur Town, Vikarabad District on 09.11.2018 as a Suo Motu and registered as Original Application No. 925 of 2018.

The Board has earlier filed report dated 16.02.2019 and Supplementary report dated 06.03.2019, before the Hon'ble NGT. These reports were taken on record by the Hon'ble NGT in the hearing held on 29.03.2019

The Hon'ble NGT in its order dated 29.03.2019 ordered as follows: -

“

ORDER

Issue for consideration is the steps to be taken for abatement of air pollution taking place at Tandur Town, District Vikarabad, Telangana due to digging of roads, stone cutting, open garbage burning, etc.

Vide order dated 21.12.2018, a report was sought from the Telangana State Pollution Control Board. A report has been filed on 16.02.2019 to the effect that Ambient Air Quality Standard was beyond the norms on account of absence of appropriate safeguards in the process of laying of roads, digging of roads for pipelines and movement of heavy vehicles. Further source of air pollution was micro stone cutting and polishing units and open burning of municipal solid waste. The State PCB constituted a Task Force Committee and on its recommendation, imposed a penalty of Rs. 25,000/- on the Municipal Commissioner for open burning of municipal solid waste. Direction was also issued for mitigation measures during the road construction.

Supplementary report has been filed on 26.3.2019 stating that there is reduction in the pollution of the ambient air on account of steps taken by the Municipal Authority.

We find that though one of the identified sources is said to be micro stone cutting and polishing units, no remedial steps have been reported on that aspect. Let such steps be now taken after due verification and a further report on all aspects be filed within two months.

The matter be put up for further consideration on 18.07.2019”.

The Hon'ble NGT in its order has directed the Board to submit a further report on all aspects, including micro-stone cutting and polishing units.

The Board officials inspected the micro level stone cutting and polishing units located in Tandur town on 04.07.2019 and 05.07.2019.

The basic process involves cutting and polishing of stone slabs. During the cutting and polishing operations, stone chips & stone dust is generated. The units have provided water sprinkling system for dust suppression as well as for cooling purpose. The units have provided collection & settling tank for the water generated during cooling & suppress the dust, after settling, the water is recycled back into the process for the same purpose. The operation of cutting & polishing of stones also generates solid waste i.e, stone chips and sludge accumulated in the settling tank.

The Association of stone cutting and polishing units, Tandur have acquired a common land for disposal of stone chips & sludge generated from the stone cutting and polishing units. Further, the waste is disposed to end users like road construction works, house construction works, filling of low lying areas, gypsum industries. The common lands are located in three areas, where stone cutting and polishing units are existing in Tandur town. The Association of stone cutting and polishing units, Tandur have provided dedicated workers for sprinkling of water at the common land where the waste is stored before the final disposal, to suppress the dust generated during the loading and unloading of the stone dust and chips.

There are three gypsum manufacturing industries located in and around Tandur Town. The Gypsum industries are regularly lifting sludge generated by the stone cutting and polishing units. The sludge is the main raw material for manufacture of Gypsum.

The Municipality, Tandur is carrying daily water sprinkling on the road by dedicated water tanker to suppress the dust generated due to vehicles movement. The Municipality has send a proposal to the Government of Telangana for providing bypass road for Tandur Town to avoid heavy vehicle movement within the town. Presently, the land acquisition process is completed. The Municipality is implementing door-to-door Municipal Solid Waste collection system, allotted dedicated employees for manual sweeping of the roads on daily basis, to ensure that no burning of municipal solid waste at the dump site and implemented of Bio composting system at the dumpsite.

The Roads & Buildings Department, Tandur has started laying of remaining roads and all the roads works will be completed within 4 - 6 months period. During the Road works the R&B Department also provided dedicated water tanker for sprinkling of water to suppress the dust generated during the road works.

The Board has monitored ambient air quality on 04.07.2019 & 05.07.2019 within the premises of M/s. Faiyaz & Co., Tandur (M) - (Western direction) - 50 meters distance from main road (State Highway). As per the analysis reports, the concentration of Particulate Matter_{2.5} (PM_{2.5}) is 54 µg/m³ as against the standard of 60 µg/m³ & Particulate Matter₁₀ (PM₁₀) is 84 µg/m³ as against the standard of 100 µg/m³ (**ANNEXURE-I**). The concentration levels of particulate matter are within the prescribed standards.

The decrease in the concentrations is observed due to the various measures taken by the local body to control the dust emissions by providing dedicated water tankers, removal of the dust accumulated along the road side, closing of all the trenches dug for laying of pipelines and partial completion of road work, providing water sprinklers at the stone cutting and polishing equipments and proper disposal of waste generated from the stone cutting & polishing units.

The Board will regularly monitor the stone cutting and polishing units for controlling air pollution generated during the process and the implementation of the directions issued to the local authority and Roads & Buildings Department to ensure the control of air pollution.


Enclosures: Photographs (ANNEXURE-II)

**Sd/-
MEMBER SECRETARY**

// T.C.F.B.O //

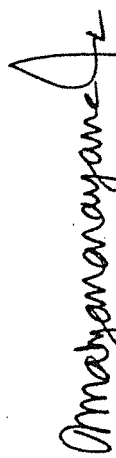
Kesreddy

**SENIOR ENVIRONMENTAL ENGINEER
UNIT-II, TSPCB, HEAD OFFICE, HYD.**

	TELANGANA STATE POLLUTION CONTROL BOARD ZONAL LABORATORY: HYDERABAD ZONE H.No : 1-8-269, Balasamudram, Warangal - 506001 ISO-9001 & OHSAS-18001 Certified Laboratory Certificate's No:- :- Q-180211 & 180204-S
	Ambient Air Quality Analysis Reports

Sample Nos. :	ZLWGL19-07116
Name of the industry:	M/s. Faiyaz & Co., Premises, Tandur, Vikarabad District.
Samples Collected & Submitted by :	Regional office, Ranagareddy-I

Sampling Location	Sample No.	Date of sampling	Time and duration of sampling	PM _{2.5} µg/m ³	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NO _x µg/m ³	
Ambient Air Quality Monitoring was carried out within the premises of M/s. Faiyaz & Co.	ZLWGL19-07116	04.07.2019 & 05.07.2019	11:30 am to 07:30 pm	54	84	239	7	30	
			07:30 pm to 03:30 am		78	229	9	32	
			03:30 am to 11:30 am		90	259	8	29	
					11	30	13	32	
					10	31	9	30	
					80	80	80	80	
24 Hours Average				54	84	242	9	30	
National Ambient Air Quality Standards (NAAQS)				60	100	-	80	80	
NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B))] of E(P), Act,1986.									
PM ₁₀ - Particle size less than 10 micrometers.									
Remarks:	1. During the monitoring Heavy vehicular movement, cloudy weather and light rain were observed.								


 Senior Environmental Scientist
 Senior Environmental Scientist
 T.S. Pollution Control Board
 Zonal Laboratory Hyderabad Zone
 Warangal-506 001.



TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE – I, RANGAREDDY DISTRICT

H.No.6-3-1219, Block C, Ward No.91, 2nd Floor, Backside of Country Club, Kundanbagh,
Umanagar, Begumpet, Hyderabad - 500016.

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M. Venkanna,
Environmental Engineer

Tele-Fax : 23401520
Website: tspcb.cgg.gov.in

Lr. No.76/TSPCB/RO.I-RRD/2019- 232

Date: 09.07.2019

To
The Member Secretary,
T.S. Pollution Control Board,
Board Office, Sanathnagar,
Hyderabad.

Sir,

Sub:- TSPCB - RO.I - RRD – Original Application No.925 of 2018 filed by Raju Gopal Sarada, President, Tandur Citizens Welfare Society, Tandur, Vikarabad District - Latest Status Report - Submitted - Reg.

Ref:- 1) Original Application No.925 of 2018 filed by Raju Gopal Sarada, President, Tandur Citizens Welfare Society, Tandur, Vikarabad District.
2) NGT Order dated:29.03.2019.
3) Monitoring of Board Officials on 04.07.2019 & 05.07.2019.

* * *

This is with reference to the 2nd cited above, it is to submit that the Board Officials have inspected Micro level stone cutting & polishing units located in the Tandur. The basic process involves cutting and polishing of stones slabs, during the cutting and polishing operations stone chips & stone dust is generated. The units have provided water sprinkling system for dust suppression as well as for cooling purpose. The units have provided collection & settling tank for the water generated during cooling & suppress the dust, after settling, the water is recycled back into the process for the same purpose. The operation of cutting & polishing of stones also generates solid waste i.e, stone chips and sludge accumulated in the settling tank. The Association of stone cutting and polishing units, Tandur have acquired a common land for disposal of stone chips & sludge generated from the stone cutting and polishing units. Further, the waste is disposed to end users like road construction works, house construction works, filling of low lying areas, gypsum industries. The common lands are located in three areas where stone cutting and polishing units are existing in Tandur town. The Association of stone cutting and polishing units, Tandur have provided dedicated workers for sprinkling of water at the common land where the waste is stored before the final disposal to suppress the dust generated during the loading and un loading of the stone dust and chips.

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The decrease in the concentrations is observed due to the various measures taken by the local body to control the dust emissions by providing dedicated water tankers, removal of the dust accumulated along the road side, closing of all the trenches dug for laying of pipelines and partial completion of road work, providing water sprinklers at the stone cutting and polishing equipments and proper disposal of waste generated from the stone cutting & polishing units.

The Board will regularly monitor the stone cutting and polishing units for controlling air pollution generated during the process.

Yours faithfully,

Encl: Photogrpahs


ENVIRONMENTAL ENGINEER



DEDICATED WATER TANKER FOR WATER SPRINKLING TO SUPPRESS THE DUST GENERATED DURING VEHICULAR MOVEMENT



PHOTOGRAPH SHOWING THE COMMENCEMENT OF REMAINING ROAD WORK



WATER SPRINKLING SYSTEM PROVIDED DURING STONE CUTTING OPERATION.



WATER SPRINKLING SYSTEM DURING STONE POLISHING OPERATION



PHOTOGRAPH SHOWING THE STARTING OF ROAD WORK



ADDITIONAL WATER TANKER PROVIDED BY THE R&D DEPARTMENT TO SUPPRESS THE DUST GENERATED DURING THE ROAD CONSTRUCTION ACTIVITY

Item No.05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 925/2018

Tendur Citizens Welfare Society

Applicant(s)

Versus

State of Hyderabad

Respondent(s)

Date of hearing: 29.03.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s):

For Respondent (s): Mr. Dhanajya Baijal, Advocate for TSPCB

ORDER

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The matter be put up for further consideration on 18.07.2019.

Adarsh Kumar Goel, CP

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

March 29, 2019
Original Application No. 925/2018
AK